| SI.No. | Year | No. of houses Constructed (Nos) | Expenditure (Rs. in lakhs) |
|--------------|----------|------------------------------------|-------------------------------|
| 7. | 1991-92* | 1,38,574 | 16,943.38 £ |
| | TOTAL: | 9,96,329 | 1,05,698.14 |

- * Figure of 1991-92 are based on the reports received so far.
- £ Includes the expenditure incurred on 111981 houses under progress.

Working Hours in Delhi

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Written Answers

3512. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

- (a) whether some shop and factory owners in Delhi are not closing their business premises on the occasion of National Holidays;
 - (b) if so, the particulars of such localities;
- (c) whether some of shop and factory owners in Delhi do not observed their working hours and work at night;
- (d) whether some of shop and factory owners are not observing weekly holidays in their establishments:
- (e) whether the staff wording in these establishments is being exploited by taking extra work without any extra remuneration; and
 - (f) if so, the action taken thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (f). According to the Delhi Administration, cases of violation of provisions of the Delhi Shops & Establishments Act, 1954 and the Factories Act, 1948 relating to national holidays, weekly holidays, close days and working hours have come to the notice of the enforcement agency

in various localities of Delhi such as Ramesh Nagar, Shalimar Bagh, Rohini, Mongolpuri, Kingsway Camp, Kashmiri Gate, Paharganj, Sadar Bazar, Chandni Chowk, Azadpur, Lajpat Nagar, Kotla Mubarakpur, provisions of the law, prosecution is launched against the provisions of the law, prosecution is launched against the offenders by he enforcement agency.

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[Translation]

Encroachment of Roads

3513. SHRI DHARAMPAL SINGH MALIK: Will the URBAN DEVELOPMENT be pleased to state:

- (a) whether the attention of the Government has been drawn towards the illegal construction/encroachment on various roads in Union Territory of Delhi;
- (b) if so, the names of the roads where people face traffic jam due to illegal encroachment; and
- (c) the steps being taken to remove these illegal encroachments with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM); (a) Yes, Sir.

(b) The requisite informations is given in

statements as reported by Police.

(c) Consected efforts are made by concerned authorities to remove the encoroachements from roads from time to time.

STATEMENT

| S.No. | Name of Roads | |
|-------|---|--|
| 1. | Bisham Pitamaha Marg, Kotla. | |
| 2. | Lala Lajpat Rai Marg-Jamrudpur in front of college. | |
| 3. | Guru Ravi Dass Marg. | |
| 4. | Maa Anand Mai Marg. | |
| 5. | Mathura Road (N.H.2) at Badarpur. | |
| 6. | Outer Ring Road-Munirka Market. | |
| 7. | Tamil Sangam Marg. Mohan Singh Market. | |
| 8. | Vivekanand Marg-near Sector I crossing R.K Puram. | |
| 9. | Church Road R.K. Puram near Sector I subzi mandi. | |
| 10. | Arbindo Marg Usuf Sarai Mkt. | |
| 11. | Green Park Mkt. | |
| 12. | Malviya Nagar Mkt. | |
| 13. | Sahi Hospital Road. | |
| 14. | Bhogal Mkt. Road. | |
| 15. | Feroz Gandhi Marg on one side. | |
| 16. | Veer Savarkar Marg. | |
| | | |

| | · · · · · · · · · · · · · · · · · · · |
|-------------|---|
| S.No. | Name of Roads |
| 17. | Kalka Devi Marg. |
| 18. | Chems Ford Road. |
| 19. | Qutab Road. |
| 20. | Ara Kashan Road. |
| 21. | ldgah Road. |
| 22. | Chitra Gupta Road. |
| 23. | D.B.C. Road. |
| 24. | Rani Jhansi Road. |
| 25. | Panchkuian Road |
| 26. | Raj Guru Road. |
| 2 7. | Main Bazar Pahar Ganj |
| 28. | Mehru Bazar. |
| 29. | Chowk 6 tooti. |
| 30. | G.B. Road near Baraf Khana. |
| 31. | North of Pull Bangash. |
| 32. | Library Road near Azad Mkt. Chowk. |
| 33. | Near Bata show Room Shakti Ngr's service road from G.T.K. road towards Nangla Park. |
| 34. | Rui Mandi |
| 35. | Main Road Sadar Bazar Mkt. |
| 36. | Sadar Thana Road. |

| S.No. | Name of Roads | S.No. | Name of Roads |
|-------------|---|-------------|--|
| 37. | Ugar Sain Marg Pahari Dhiraj. | 54. | New Rothak Road industrial area opposite Gali no. A & B. |
| 38. | Paras Nath Marg. | | |
| 39. | Hamilton Road Full one side footpath encroached | 55. | New Rohtak Road near Kamal Restaurant and Military RD. |
| 40. | Bara Bazar Marg both side footpath. | 56. | Naraina Road/Doctor Girdhari Lal Marg opposite Loha Mandi. |
| 41. | Bulward Road near ISBT chowk | 57. | L.N. Marg on Ranjeet Singh Marg intersection. |
| 42 . | Raj Niwas Marg in front of Gujarati Samaj. | 58. | Bhav Bhuti marg from out gate N.D. Rly Station. (Ajmeri Gate Side) to Ajmeri Gate Chowk. |
| 43. | Rajpur Road towards Civil Lines near STA Office | 59. | Minto Road from R/A Kamla Mkt. to RA/ Handard (Western side) |
| 44. | Mall Road Hakikat Nagar. | | to HA Halloaro (Western Side; |
| 45 . | Bhama Sha Chowk Mall Road. | 60. | Asaf Ali Road near Turkman Gate, Ram Lila Ground side. |
| 46. | Out Gate Azadpur Mandi Main G.T. Road. | 61. | S.N. Chowk Ajmeri Gate (North West East side) |
| 47. | Foot-path Flyover 'T' point Azadput. | 62. | D.D.U. Marg just near under Ranjit Singh Flyover. |
| 48. | G.T. Karnal Road near 'H' point. | 63 . | B.S.Z. Marg bus stand Ambedkar Stadium both side. |
| 49. | Burari Road from Camp Chowk to Burani | 64. | B.S.Z. Marg bus stand near pedestrian/over bridge both side. |
| 50. | Footpath 'T' point Azadpur. | | |
| 51. | Shalimar Bagh Road. | 65. · | Asaf ali road just near to chowk Ajmeri Gate. |
| 52. | Road from 'T' point Jahangirpuri to E block J. puri. | 66. | Bhav bhuti marg near in gate and out gate N.D.Rly Stn. Ajmeri Gate side. |
| 53. | A.S. Road between Saraswati Marg upto Kikarwala chowk. | 67. | B.S.Z. Marg behind Masjid. |
| | | | |

| | | | |
|-------------|--|-------|---|
| S.No. | Name of Roads | S.No. | Name of Roads |
| 68. | Minto road both side of the road just in the middle of R/A | 82. | Subhash marg near bus stand Red. Fort. |
| | Kamla Mkt. and Minto Thomson intersection. | 83. | Nazafgarh road from Zadhira to Navada i.e. Zakhira to Moti nagar to Raja Gar- |
| 69. | J.L.N Marg in front of L.N.J.P. Hospital and opp. to it. | | dan to Tilak Nagar round about. |
| 70. | Vikas Marg (from chunki to Madhuban shakkarpur chowk X- | 84. | From Pankha road upto Uttam Nagar. |
| | ing) | 85. | Rama Road from Nala to Zakhira. |
| 71. | Patpar ganj road rom Laxmi Ngr. 'T' point to Mother dairy | 86. | Nala Kirti Nagar (Rama Road to Kranti chowk). |
| 72 . | Road No. 66 on Mojpur chowk. | 87. | From Jail Road to Tilak Nagar chowk upto Hari Nagar DTC |
| 73 . | G.T. Road from Radhu cinma to Petrol Pump. | | Terminal |
| 74. | Rohtak Road (NH 10) at chowk central store. | 88. | Pankha Road near Dabri Light point. |
| 75. | Rohtak Road (NH 10) at Nangloi both side. | 89. | New Moti Nagar road from Moti. Nagar R/A upto DTC Terminal |
| 76. | Nangloi Najafgarh road at Nan- gloi. | 90. | Brassy Avenue Central Sectt. footpath. |
| | - | 91. | Footpath in front of Gurudwara |
| 77. | Ring road near Britania chowk | | Rakab Ganj on Pt. Pant Marg. |
| 78. | Rohtak Road at Rampura upto Zakhira overbridge | 92. | Janpath lane footpath. |
| 79. | Old Rohtak Road at industrial area | 93. | Service Road (Slip Road) be- tween Regal and Revoli. |
| 80. | Chandini Chowk at old ganta ghar. | 94. | Between Indian Bldg. and Jeewar Bharti Building (behind Bank of Baroda) |
| 81. | S.P.M. Marg/Dr. H.C. San Marg at Kauria pul. | 95. | All the corridors of C.P. (obstructing pedestrians) |
| | | | |

S.No. Name of Roads

- 96. Foot path of Mayur Bhawan Parking near Super Bazar.
- 97. Foot path along Super Bazar Parking opp. Shankar Mkt.

[English]

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Jute Mills Defaulting in Provident fund and ESI Contributions

3514.SHRI CHITTA BASU:
SHRI TARIT BRAN
TOPDAR:
SHRI VJOY KUMAR
YADAV

Will the PRIME MINISTER be pleased to state:

- (a) whether many jute mills owners have failed to deposit the amount related to Provident Fund and Ampoules State Insurance in the Acounts of employees;
- (b) if so, the total amount of P.F. and E.S.I. arrears:
- (c) names of the defaulting companies; and
 - (d) action taken against them?

THE MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) The amount of contribution recoverable from the employeers on account of ESI dues is not deposited in the accounts of employees. It is credited to the ESI fund. However, the amount of contributions recoverable on account of PF dues is deposited in the accounts of employees. It is reported that many Jute Mills have failed to

deposit the ESI dues in the prescribed accounts.

- (b) According to available Information a sum of Rs. 83.70 crores is outstanding on account of EPF dues and Rs. 34.66 crores on account of ESI dues.
- (c) A statement showing the names of the defaulting companies is annexed.
- (d) Necessary legal and penal action has been initiated against the defaulting companies to recover the outstanding dues.

STATEMENT

A-ESIC:

SL. No. Name of the defaulting Mills/ Companies

- 1. M/s Gopal Krishna Mills, Bobbli
- 2. M/s Gopal Jute Mills, dharbhanga
- M/s Konark Jute Mills
- 4. M/s Prem Chand Jute Mills Ltd.
- M/s Anglo-India Jute Mills Co. Ltd.
- 6. M/s Calcutta Jute Mfg. Co. Ltd.
- M/s Victori Jute Works
- 8. M/s Angus Jute Works
- M/s Shyamnagore Jute Factory Ltd. (NM)
- 10. M/s Nellimerla Jute Mills
- 11. M/s Bairing Jute Mill, Guntur
- 12. M/s Katihar Jute Mills